

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).3334/2006

ENGINEERING EXPORT PROMOTION COUNCIL

Petitioner(s)

VERSUS

USHA ANAND & ANR.

Respondent(s)

(With appln(s) for ex-Parte stay and office report )

Date: 13/12/2006 This Petition was called on for hearing today.

For Petitioner(s)

M/S Fox Mandal & Co.,Adv.

Ms. Jayasree Singh, Adv.

For Respondent(s)

Mr. Vinay Garg,Adv.

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Mr. P. Parmeswaran ,Adv.

Mr. Vikas Bansal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

List the matter before the Hon'ble Court as this matter falls under

'Complete Category' as per office order dated 2.8.2006.

(B.SUDHEENDRA KUMAR)

REGISTRAR

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